

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 604
IB-422/ND/2023

IN THE MATTER OF:

M/s. Insight Print Communications Pvt. Ltd.

...PETITIONER

Vs.

M/s. Clothwari Printing Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 13.09.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

Ld. Counsel on behalf of the Petitioner is present and submitted that the proof of service as per order dated 21.07.2023 has been filed and the same is available on the E-Portal of the DMS. However, none appears on behalf of the Corporate Debtor.

Ld. Counsel for the petitioner is directed to issue fresh notice to the respondents including the Directors of the Corporate Debtor for filing their reply.

List the matter **on 11.10.2023.**

-Sd-
(Rahul Bhatnagar)
Member (T)

-Sd-
(Mahendra Khandelwal)
Member (J)